

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 2012 of 2015

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

13 /09.07.2020: As prayed for, list this case after the Court starts normal functioning,
post COVID-2019.

Learned counsel, Mr. Tapas Roy appears on behalf of the State.

Anu/-

(ANANDA SEN, J.)